

Proceedings of the Chief Judicial Magistrate, Kozhikode.
Present: Smt. Fathima Beevi. A., Chief Judicial Magistrate.

Sub: Establishment – Judicial Department (Criminal Wing) of Kozhikode District-Transfer and postings of staff-Orders issued.

Order No. A3-102/2022 dated 29.07.2022

On administrative exigencies, the following transfer and posting of staff of this department are ordered here.

1) Sri. Sudheesh. V.V., (PEN:622915), Office Attendant Grade-I, Court of Judicial First Class Magistrate-I, Kozhikode is transferred and posted as such in the Court of Judicial First Class Magistrate, Kunnamangalam vice serial No.2 is transferred.

2) Sri. Abeesh. E., (PEN:895768), Office Attendant Grade-II, Court of Judicial First Class Magistrate, Kunnamangalam is transferred and posted as such in the Court of Judicial First Class Magistrate-I, Kozhikode vice serial No.1 is transferred.

The incumbent shall be relieved forthwith. Joining time is restricted to 2 days on exigency of service.. The Magistrates concerned shall report the date of relieving and joining of the incumbent in due course.

Sd/-
Chief Judicial Magistrate.

To

The incumbent through office.

The Magistrates concerned. (Through e-mail only)

Copy to: The Sheristadar & Senior Superintendent.

The Secretary, KCJSA, Kozhikode.

✓ The Computer Cell, District Court, Kozhikode for publication in the District Court Website.

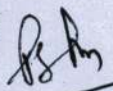
The Secretary, Kozhikode Taluk Government

Employees Co-operative Society, Kozhikode.

The Secretary, Kozhikode District Judicial Employees

Co-operative Credit Society, Kozhikode.

True Copy By Order


Sheristadar. $\frac{1}{2}$